

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 63 OF 2016 &
IA No. 162 of 2016**

Dated: 7th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

| | |
|--|-------------------------|
| M/s. Orissa Power Consortium Ltd. | ...Appellant(s) |
| Versus | |
| Odisha Electricity Regulatory Commission & Ors. | ...Respondent(s) |

Counsel for the Appellant(s) : Mr. Tarun Johri

ORDER

Issue notice to the respondents returnable on 17.05.2016. Dasti
in addition is permitted.

List the matter on **17.05.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**